

ITEM NO.106

COURT NO.12

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3880 OF 2003

RAJASTHAN R.S.S. & GINNING MILLS FED.LTD Appellant (s)

VERSUS

DY. COMMNR. OF INCOME TAX, JAIPUR Respondent(s)

(With office report)

Date: 26/02/2014 This Appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. Puneet Jain, Adv. (Mentioned by)

For Respondent(s) Rr-Ex-Parte

UPON hearing counsel the Court made the following
O R D E R

As requested by the learned counsel appearing for the appellant, list
after two weeks.

| (Jayant Kumar Arora)
| Sr. P.A.

| | (Sneh Bala Mehra)
| | Assistant Registrar

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